

National Company Law Tribunal

Allahabad Bench

CP NO. 15/2011

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Decoy Paint Pvt Ltd & ors

SECTION OF THE COMPANIES ACT: U/S 391/394

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|------------------|
|----------------|-------------|--------------------|-----------------------|------------------|

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2.

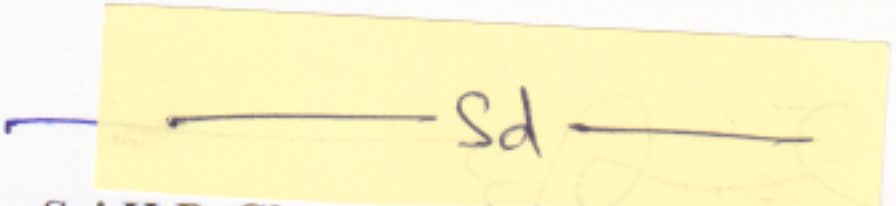
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The present case is received as a transferred case from the Lucknow Bench of the Hon'ble Allahabad High Court. There is no representation from the parties despite proper notices were issued. On the last occasion, the registry was also directed to verify about proof of service. However, the report of registry is still awaited.

The matter be listed on 30th August, 2017 for passing consequential order.

Dated:23.08.2017

Typed by:
Kavya Prakash


Sri H.P. Chaturvedi, Member (Judicial)